

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Nomination of Hon'ble Administrative Judge for District Baramulla and Samba.

ORDER

No:-100 - of 2026/RG

Dated:-27.01.2026

Consequent upon retirement on superannuation of Hon'ble Mr. Justice Vinod Chatterji Koul and in supersession of previous orders, so far they pertain to the above Districts, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Ms. Justice Moksha Khajuria Kazmi and Hon'ble Mr. Justice Wasim Sadiq Nargal as Administrative Judge for District Baramulla and District Samba respectively.

By Order.



(M.K Sharma)

Registrar General

Dated:-27.01.2026

No:- 3562-75 - /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Computers (I.T), High Court of J&K and Ladakh;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Principal District and Sessions Judge, Baramulla and Samba;
9. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
10. CPC, e-Courts, High Court of J&K and Ladakh, Jammu;
..... for information.
11. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
12. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
13. Order book.



Registrar General